## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CCP (S) No. 169/2020 in WP(C) No. 1001/2020 CM No 2612/2020

Anil Kohli .....Petitioner (s)

Through: Mr. M. K. Bhardwaj, Sr. Advocate with Mr. Gagan Kohli, Advocate (on video call from residence in Jammu)

V/s

Arun Kumar Mehta, Principal Secy. and others

....Respondent(s)

Through: Mr. K.D.S. Kotwal, Dy. A. G. (on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 10.06.2020

List along with WP(C) No 1001/2020.

(RAJNESH OSWAL) JUDGE

Jammu 10.06.2020 (Rakesh)